NATIONAL COMPANY LAW APPELLATE TRIBUNAL <u>NEW DELHI</u>

Company Appeal (AT) (Insolvency) No. 458 of 2020

IN THE MATTER OF:

Manish Khanna

...Appellant

Versus

Sunlarge Industries Pvt. Ltd. & Anr.

...Respondents

Present: For Appellant : Nemo

For Respondent : Mr. Vipul Kumar, Advocate

<u>O R D E R</u>

20.03.2020 There being no appearance on behalf of the Appellant, let the

appeal be listed on 17th April, 2020 as fresh case.

[Justice Bansi Lal Bhat] Acting Chairperson

> [Shreesha Merla] Member (Technical)

/ns/gc/